

of 2 lane with paved shoulder of Bewar Village to Etawah section of NH-92 (New NH-234) in the State of Uttar Pradesh.

- (16) S.O. 493(E)., dated the 27th January, 2025, levying user fee for the project of four or more lane section of Jodhpur Romana-Mandi Dabwali section of NH-54 (New) in the State of Punjab.
- (17) S.O. 520(E)., dated the 29th January, 2025, levying user fee for the project of four lane of Gorakhpur-Kasia-UP/Bihar Border section of NH-28 and certain section of Gorakhpur Bypass of NH-28 in the State of Uttar Pradesh.

[Placed in Library. For (6) to (17), see No.L.T.2391/18/25]

Notification of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री बंडि संजय कुमार): महोदय, मैं विदेशी अभिदाय (विनियमन) अधिनियम, 2010 की धारा 49 के अधीन विदेशी अभिदाय (विनियमन) संशोधन नियम, 2024 को प्रकाशित करने वाली गृह मंत्रालय की अधिसूचना सं. सा.का.नि. 790(अ)., दिनांक 31 दिसम्बर, 2024 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 2552/18/25]

Report and Accounts (2023-24) of NESTS, New Delhi and related papers

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गादास उइके): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (a) Annual Report and Accounts of National Education Society for Tribal Students (NESTS), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2553/18/25]

- I. Reports and Accounts (2023-24) of EdCIL (India) Limited, Noida, Uttar Pradesh; SPA, Bhopal, Madhya Pradesh; National Sanskrit University, Tirupati, Andhra Pradesh; Central Sanskrit University, New Delhi; IIIT, Una, Himachal Pradesh and related papers
- II. Reports and Accounts (2022-23 and 2023-24) of various Central Universities; Guru Ghasidas Vishwavidyalaya, Bilaspur, Chhattisgarh and related papers